

HIGH COURT OF JHARKHAND, RANCHI
NOTIFICATION
THE 28th October, 2021

No. 192 A: Mrs. Veena Mishra, Principal District & Sessions Judge, Giridih, is hereby transferred and posted as Principal District & Sessions Judge, Pakur.

Further, the earlier Notification No. 77/A dated 27.03.2021 is hereby recalled in respect of officer at serial no. 3. [i.e. Mr. Akhil Kumar, Registrar (Estb) High Court of Jharkhand, Ranchi], the modification be read to this extent only.

By order of the Court
Sd/- Akhil Kumar
Registrar General I/c

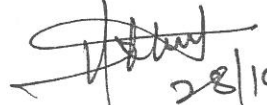
Memo. No. /Apptt. Dated Ranchi, the October, 2021
File No. XIX(4)/1/10/ Apptt

Copy forwarded to the Central Project Co-ordinator, e-Courts Project, High Court of Jharkhand, Ranchi with a request to take necessary steps for uploading in the official website of this Court & publishing it in e-Gazette.

Sd/- Akhil Kumar
Registrar General I/c

Memo. No. 4138 /Apptt. Dated Ranchi, the 28th October, 2021
File No. XIX(4)/1/10/ Apptt

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28/10/21
Registrar General I/c

HIGH COURT OF JHARKHAND, RANCHI
NOTIFICATION
THE 28th October, 2021

No. 193/A : The services of the Officers named in Column No.2 of the table given below are recalled from the State Government and on their repatriation to the parent department, they are transferred and posted as Principal District & Sessions Judges of the Districts, as mentioned in Column No.3 of the table with a direction to join their assignment accordingly:-

Sl.No.	Name of the Officers with designation and present place of posting	New place of posting as
1	2	3
01.	Miss Kumari Ranjana Asthana, Principal Judge, Family Court, Giridih	Principal District & Sessions Judge, Giridih
02.	Mr. Rizwan Ahmad, Principal Judge, Family Court, Chaibasa	Principal District & Sessions Judge, Simdega
03.	Mr. Rajesh Sharan Singh, Principal Judge, Family Court, Godda	Principal District & Sessions Judge, Garhwa

By order of the Court
Sd/- Akhil Kumar
Registrar General I/c

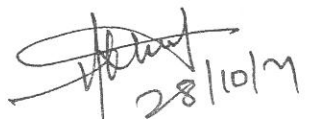
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Sd/- Akhil Kumar
Registrar General I/c

Memo. No. 4140 /Apptt. _____ Dated Ranchi, the 28th October, 2021
File No. XIX(4)/1/10/ Apptt

Copy forwarded to the Principal Secretary to the Government, Department of Personnel, Administrative Reforms & Rajbhasha, Jharkhand, Ranchi / the Principal Secretary, Law (Judicial) Department, Government of Jharkhand, Ranchi / the Accountant General (A&E), Jharkhand, Doranda, Ranchi / The Judicial Commissioner I/c, Ranchi/ the Principal District & Sessions Judges, Chaibasa, Giridih, Godda & Garhwa the Principal District & Sessions Judge I/c Simdega for information and needful and the Officers concerned for information and needful.


28/10/21
Registrar General I/c